

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**STARRED QUESTION NO-†\*313**  
ANSWERED ON-10.12.2019

**PANCHAYATI RAJ INSTITUTIONS**

†\*313. SHRIKANAKMAL KATARA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government has conducted any survey to assess the functioning of Panchayati Raj Institutions in the country;

(b) if so, the details thereof;

(c) whether the Government had prepared a proposal for providing online services and computerization of all Panchayats across the country; and

(d) if so, the details thereof along with the details of the funds sanctioned in this regard during the last five years and the current year, State-wise?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 313 ANSWERED ON 10.12.2019 REGARDING PANCHAYATI RAJ INSTITUTIONS**

(a)and (b) The Ministry of Panchayati Raj (MoPR) has carried out studies in the form of 'Panchayat Devolution Index' from year 2006 onwards, through independent institutions, to assess and rank each State on the parameter of devolution of Funds, Functions and Functionaries working in Panchayats. Twenty six States and six Union Territories (UTs) participated in the Panchayat Devolution Index study done by Tata Institute of Social Sciences, Mumbai for the year 2015-16. States/UTs ranking provided in the TISS study are at **Annexure-I**.

(c)and (d)MoPR has developed a suite of core common software applications, collectively known as Panchayat Enterprise Suite (PES) Applications to aid Panchayats to undertake functions like planning, budgeting, implementation, accounting, monitoring and delivery of citizen services. 'Panchayat' being a State subject, providing infrastructure facilities including Computers and its peripherals to the Panchayats is primarily the responsibility of the State / UTs Governments. This Ministry, under its erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) implemented during year 2012-13 to year 2015-16 had provided support to States/UTs for e-enablement of Panchayats including computers and peripheral for Gram Panchayats (GPs). Under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), being implemented with effect from year 2018-19, for developing governance capabilities of Panchayati Raj Institutions, MoPR has inter-alia provided financial support to States/ UTs for computers and peripherals on a limited scale. Fourteenth Finance Commission (FFC) grant to GPs has also 10% Operation and Maintenance provision which can be utilised by the Gram Panchayats also for computer and peripheral. The details of GPs with and without computers is at **Annexure-II**.

BharatNet, a Project of Department of Telecommunication (DOT) to provide broadband connectivity to all the GPs in the country is under implementation by Bharat Broadband Network Limited (BBNL). As per information available as on date 06.12.2019, in 1,25,512 GPs are broadband service ready. The details of GPs State/UTs wise is at **Annexure-III**.

Common Service Centres (CSC) to provide online citizen services are set up by the CSC e-Governance Services India Limited an organisation under Ministry of Electronics and Information Technology (MEITY). As per information received from MEITY as on 31.10.2019, 2,68,398 Common Service Centres (CSC) are functional at GP level for delivering online services. The details of GPs States/UTs wise are at **Annexure-IV**. Further towards colocation of CSC in Gram Panchayats buildings, the MoPR has entered into a Memorandum of Understanding (MoU) with CSC e-Governance Services India Limited for providing online services in GPs.

The State-wise details of funds sanctioned for e-enablement under the erstwhile schemes of RGPSA and Capacity Building Panchayat Sashktikaran Abhiyan (CBPSA) during year 2014-15 to year 2017-18 and fund sanctioned for computers during the year 2018-19 and year 2019-20 till date under RGSA is at **Annexure-V**. Finance Commission grants to States from year 2014-15 to year 2019-20 till date are in **Annexure-VI**.

**Annexure - I**

Annexure referred to in reply to parts (a) and (b) of the Lok Sabha Starred Question No. 313 answered on 10.12.2019 regarding 'Panchayati Raj Institutions'

**Ranking of States/UTs provided in the TISS Report**

Name of State/UT	Operational Core of Decentralisation	Support Systems for Devolution	Aggregate Improved Index-DPI
Kerala	1	1	1
Tamil Nadu	2	4	2
Maharashtra	3	2	2
Karnataka	4	3	3
Haryana	5	3	4
Gujarat	6	8	5
Sikkim	7	3	6
Telangana	7	5	7
Andhra Pradesh	8	7	8
Uttarakhand	10	6	9
West Bengal	10	9	9
Odisha	11	4	9
Madhya Pradesh	9	12	9
Rajasthan	11	3	9
Chhattisgarh	12	4	10
Himachal Pradesh	12	9	10
Assam	13	10	11
Tripura	14	9	12
Bihar	15	10	13
Arunachal Pradesh	15	15	13
Goa	14	16	13
Manipur	15	14	13
Jharkhand	16	11	14
Punjab	17	8	14
Uttar Pradesh	16	13	14
Jammu & Kashmir	17	17	15
Andaman & Nicobar Islands	1	1	1
Lakshadweep	2	2	2
Daman and Diu	2	3	3
Chandigarh	3	4	3
Puducherry	4	5	4
Dadra and Nagar Haveli	5	6	5

**Source - Devolution Report 2015-16 Study done by TISS Mumbai**

**Annexure - II**

Annexure referred to in reply to parts (c) and (d) of the Lok Sabha Starred Question No. 313 answered on 10.12.2019 regarding 'Panchayati Raj Institutions'

Sl. No.	Name of the State/ Union Territory	Total No. of GPs	GPs without computer	GPs with computer
1	Andaman & Nicobar Islands	70	0	70
2	Andhra Pradesh	13065	8218	4847
3	Arunachal Pradesh	1794	1652	142
4	Assam	2201	767	1434
5	Bihar	8386	4186	4200
6	Chhattisgarh	10978	6434	4544
7	Dadra & Nagar Haveli	20	0	20
8	Daman & Diu	15	0	15
9	Goa	191	0	191
10	Gujarat	14292	267	14025
11	Haryana	6204	4832	1372
12	Himachal Pradesh	3226	0	3226
13	Jammu & Kashmir	4483	3768	715
14	Jharkhand	4376	483	3893
15	Karnataka	6021	0	6021
16	Kerala	941	0	941
17	Lakshadweep	10	0	10
18	Madhya Pradesh	22826	9440	13386
19	Maharashtra	27869	918	26951
20	Manipur	161	96	65
21	Odisha	6798	0	6798
22	Pudducherry	98	0	98
23	Punjab	13264	12661	603
24	Rajasthan	9892	723	9169
25	Sikkim	185	0	185
26	Tamil Nadu	12524	2509	10015
27	Telangana	13057	7149	5908
28	Tripura	591	239	352
29	Uttar Pradesh	58791	9542	49249
30	Uttarakhand	7952	6542	1410
31	West Bengal	3341	0	3341
	<b>Total</b>	<b>253622</b>	<b>80426</b>	<b>173196</b>

Annexure referred to in reply to parts (c) and (d) of the Lok Sabha Starred Question No. 313 answered on 10.12.2019 regarding 'Panchayati Raj Institutions'

**States/UTs wise Network Service Ready GPs as on date 11/11/2019**

S.No	State / Union Territories	
1	Andhra Pradesh	1573
2	Arunachal Pradesh	83
3	Assam	1622
4	Bihar	6975
5	Chhattisgarh	4395
6	Gujarat	7822
7	Haryana	6188
8	Himachal Pradesh	241
9	Jharkhand	2422
10	Karnataka	6158
11	Kerala	1129
12	Madhya Pradesh	12699
13	Maharashtra	15240
14	Manipur	325
15	Meghalaya	122
16	Mizoram	41
17	Nagaland	127
18	Odisha	3682
19	Punjab	10521
20	Rajasthan	8680
21	Sikkim	16
22	Telangana	2047
23	Tripura	555
24	Uttar Pradesh	28630
25	Uttarkhand	1525
26	West Bengal	2220
27	Chandigarh	13
28	Dadra & Nagar Haveli	21
29	Daman & Diu	18
30	Jammu & Kashmir	322
31	Puducherry	100
	Total	1,25,512

\*Source: Bharat Broadband Network Limited (<http://bbl.nic.in/>)

**Annexure-IV**

Annexure referred to in reply to parts (c) and (d) of the Lok Sabha Starred Question No. 313 answered on 10.12.2019 regarding 'Panchayati Raj Institutions'

**STATES/UTs-WISE STATUS OF ROLL OUT OF CSCs AS ON 31 OCTOBER, 2019**

<b>S. No.</b>	<b>State/UT</b>	<b>As on 31 Oct'19</b>
1.	Uttar Pradesh	57752
2.	Maharashtra	36832
3.	Bihar	26956
4.	Madhya Pradesh	21656
5.	West Bengal	14541
6.	Rajasthan	11198
7.	Chhattisgarh	10447
8.	Jharkhand	11497
9.	Odisha	11425
10.	Haryana	8681
11.	Gujarat	8143
12.	Tamil Nadu	5876
13.	Andhra Pradesh	6782
14.	Punjab	6941
15.	Karnataka	4827
16.	Uttarakhand	4971
17.	Assam	5497
18.	Telangana	3281
19.	Kerala	2975
20.	Himachal Pradesh	3285
21.	Tripura	783
22.	Manipur	589
23.	Meghalaya	507
24.	Nagaland	45
25.	Mizoram	56
26.	Arunachal Pradesh	123
27.	Goa	52
28.	Sikkim	30
	<b>States Total</b>	<b>265748</b>
29.	Jammu & Kashmir	2457
30.	Delhi	0
31.	Puducherry	109
32.	Chandigarh	11
33.	Andaman & Nicobar	25
34.	Dadra & N Haveli	24
35.	Daman & Diu	13
36.	Lakshadweep	11
	<b>UTs Total</b>	<b>2650</b>
	<b>GRAND TOTAL</b>	<b>268398</b>

**Annexure- V**

Annexure referred to in reply to parts (c) and (d) of the Lok Sabha Starred Question No. 313 answered on 10.12.2019 regarding 'Panchayati Raj Institutions'

State-wise amount approved for e-enablement under the scheme of RGPSA, CBPSA and RGSA during 2014-15 to 2019-20

							(Rs. in crore)	
S.	State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	
30.	Andhra Pradesh	6.53	No fund provided to States/ UTs for computer & peripherals			2.44	2.76	
31.	Arunachal Pradesh	0				0.49	0.55	
32.	Assam	4.40				0.24	0.23	
33.	Bihar	7.32				1.24	1.40	
34.	Chhattisgarh	8.00				0.40	0.40	
35.	Goa	0				0	0	
36.	Gujarat	4.31				0	0.12	
37.	Haryana	3.68				1.44	1.62	
38.	Himachal Pradesh	7.64				0	0	
39.	Jammu & Kashmir	6.19				1.26	1.40	
40.	Jharkhand	0				0.14	0.16	
41.	Karnataka	2.52				0	0	
42.	Kerala	9.78				0	0.40	
43.	Maharashtra	0				0	0	
44.	Madhya Pradesh	0				0.40	0.60	
45.	Manipur	0				0.04	0.03	
46.	Meghalaya	0				0.54	0.61	
47.	Mizoram	0.48				0.10	0.19	
48.	Nagaland	0				0.37	0.41	
49.	Odisha	5.61				0	0	
50.	Punjab	0.40				3.72	4.20	
51.	Rajasthan	0				0.21	0.21	
52.	Sikkim	0.70				0.05	0.06	
53.	Tamil Nadu	0				0.75	0.80	
54.	Telangana	8.22				2.13	3.20	
55.	Tripura	0.08				0.21	0.40	
56.	Uttar Pradesh	40.00				16.95	19.15	
57.	Uttarakhand	4.00				1.95	2.19	
58.	West Bengal	2.03				0	0	
	<b>Total</b>	<b>121.89</b>				<b>35.07</b>	<b>41.09</b>	

Fund sanctioned also includes computers & other peripherals

**Annexure-VI**

Annexure referred to in reply to parts (c) and (d) of the Lok Sabha Starred Question No. 313 answered on 10.12.2019 regarding 'Panchayati Raj Institutions'

**Allocation and Release of Finance Commissions grant to the State Governments for Rural Local Bodies (RLBs) (as on 05.12.2019)****(Rs. in crore)**

S. No.	State	2014-15		2015-16		2016-17		2017-18		2018-19		2019-20	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Andhra Pradesh	828.11	1744.40	934.34	928.41	1463.45	1454.05	1686.85	1675.88	1947.32	858.99	2622.13	0.00
2	Arunachal Pradesh	77.02	36.33	88.52	88.52	138.66	138.45	159.82	70.57	184.49	0.00	248.44	0.00
3	Assam	458.07	352.76	584.80	584.80	915.98	915.98	1055.80	1055.80	1218.82	1082.32	1641.19	0.00
4	Bihar	1392.65	1254.70	2269.18	2269.18	3554.23	3142.08	4096.80	3630.39	4729.38	4199.71	6368.25	5674.70
5	Chhattisgarh	511.83	393.28	566.18	566.18	886.82	886.82	1022.18	1022.18	1180.02	1047.86	1588.94	707.945
6	Goa	25.43	0.00	14.44	14.44	22.62	22.62	26.07	26.07	30.10	13.37	40.53	0.00
7	Gujarat	684.68	527.04	932.25	932.25	1460.18	1460.18	1683.08	1683.08	1942.96	1725.36	2616.26	2331.33
8	Haryana	305.41	238.36	419.28	419.28	656.72	656.72	756.98	756.98	873.86	775.99	1176.68	1048.53
9	Himachal Pradesh	157.06	151.78	195.39	195.39	306.05	306.05	352.76	312.60	407.24	361.63	548.36	488.64
10	Jammu & Kashmir	258.19	199.11	373.96	367.72	585.73	474.41	675.15	470.972	779.40	544.83	1049.49	0.00
11	Jharkhand	496.27	380.36	652.83	652.83	1022.53	1022.53	1178.63	1044.45	1360.62	1208.24	1832.12	1632.59
12	Karnataka	1266.22	976.48	1002.85	972.36	1570.77	1547.66	1810.55	1784.26	2090.10	1841.54	2814.39	2504.14
13	Kerala	548.10	527.44	433.76	433.76	679.40	679.39	783.12	773.54	904.03	802.78	1217.30	1084.73
14	Madhya Pradesh	1209.51	757.38	1463.61	1463.61	2292.46	2292.46	2642.40	2638.21	3050.41	2708.78	4107.48	3660.14
15	Maharashtra	1561.52	1787.82	1623.32	1623.32	2542.61	2542.61	2930.76	2597.10	3383.28	3004.37	4555.70	4059.55
16	Manipur	65.12	129.98	22.25	22.25	34.84	34.84	40.16	40.16	46.36	41.17	62.43	0.00
17	Meghalaya	97.12	20.73	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	Mizoram	60.27	14.27	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19	Nagaland	93.74	17.97	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Odisha	771.50	454.73	955.52	955.52	1496.64	1496.64	1725.11	1725.11	1991.48	1768.44	2681.59	2389.54
21	Punjab	316.31	416.04	441.70	441.70	691.84	691.85	797.45	0.00	920.58	0.00	1239.58	0.00
22	Rajasthan	1114.30	872.96	1471.95	1471.95	2305.52	2305.52	2657.47	2657.47	3067.80	2724.22	4130.90	3681.01
23	Sikkim	51.83	38.36	16.03	16.04	25.11	25.11	28.95	28.95	33.41	29.67	44.99	40.09



24	Tamil Nadu	866.84	668.48	947.65	947.65	1484.31	1484.31	1710.90	1516.12	1975.07	1753.87	2659.50	0.00
25	Telangana	652.88	895.16	580.34	580.34	908.99	908.99	1047.75	1047.75	1209.53	1071.59	1628.68	725.65
26	Tripura	87.15	66.10	36.24	36.24	56.76	56.76	65.43	65.43	75.53	67.07	101.71	90.62
27	Uttar Pradesh	2751.40	2121.81	3862.60	3852.60	6050.02	6034.33	6973.57	6179.65	8050.34	7148.74	10840.04	9659.47
28	Uttarakhand	166.15	98.81	203.26	203.26	318.37	318.37	366.97	346.77	423.64	376.19	570.44	254.15
29	West Bengal	1168.18	1068.32	1532.21	1470.86	2399.91	2319.48	2766.26	2369.18	3193.39	2740.69	4300.01	3703.25
	<b>Total</b>	<b>18042.86</b>	<b>16210.96</b>	<b>21624.46</b>	<b>21510.46</b>	<b>33870.52</b>	<b>33218.21</b>	<b>39040.97</b>	<b>35518.67</b>	<b>45069.16</b>	<b>37897.41</b>	<b>60687.13</b>	<b>43736.07</b>

Note: Fourteenth Finance Commission for the period 2015-20, have not recommended any grant to States of Meghalaya, Mizoram and Nagaland.